

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE AT
CHENNAI

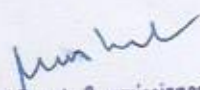
Original Application No.311 of 2024 (SZ)

Chennai K.K.Nagar Residents Welfare Association
Rep by its General Secretary
G.Ravishankaran
S/o. D.Ganapathy
AP.1734/New No.18, 102nd Street,
14th Sector, K.K.Nagar,
Chennai – 600 078.
Ph:8668073758
E-mail ID: elangook@gmail.com

... Applicant

-Vs-

1. The Commissioner
Greater Chennai Corporation,
Ripon Building,
Chennai – 600 003.
Phone:044-25619200
E-mail ID: commissioner@chennaicorporation.gov.in
2. The Managing Director
Chennai Metropolitan Water Supply and Sewage Board,
No.1, Pumping Station,
Chintadripet, Chennai – 600 002.
Phone:044-28451300
E-mail ID: cwssb@tn.gov.in
3. The Regional Deputy Commissioner,
(Chennai Central)
Greater Chennai Corporation,
Door No.36B, 2nd Cross Street,
Pulla Avenue, Shenoy Nagar,
Chennai – 600 003.
Phone No:044-26640224
E-Mail ID: rdccentral@chennaicorporation.gov.in


Regional Deputy Commissioner (Central)
Greater Chennai Corporation

4. The Superintending Engineer (Central/Coordination)
Chennai Metropolitan Water Supply and Sewage Board
Urban Administrative Building,
Santhome High Road, MRC Nagar,
Raja Annamalai Puram, Chennai - 600 028.
Phn: 044-2845283
Email ID: cmwssbho@gmail.com

5. The District Collector
Chennai District,
Fourth Floor, M.Singaravelar Maaligai,
62, Rajaji Salai, Chennai Collectorate,
Chennai - 600 001.
Phn: 044-25228025
Email ID: collrchn@nic.in

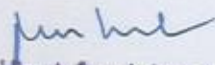
6. The Member Secretary
The Tamil Nadu Pollution Control Board,
No.76, Mount Salai,
Guindy, Chennai - 600 032.
Phn: 044-22353145
Email ID: tnpcbmembersecretary@gmail.com

... Respondents

STATUS REPORT FIELD BY THE THIRD RESPONDENT - 1ST AND 3RD RESPONDENTS

I, K.J.Praveen Kumar, I.A.S., Son of Mr.K.T.Jagannath , Hindu, the Regional Deputy Commissioner (Central), Greater Chennai Corporation, having office at No.36B, 2nd Cross Street, Pulla Avenue, Shenoy Nagar, Chennai - 600 030, do hereby solemnly affirm and sincerely state as follows:-

1. I am the third respondent herein and as such I am well acquainted with the facts of the case through available records. I am filing this status report on my behalf and on behalf of first respondent also.


Regional Deputy Commissioner (Central)
Greater Chennai Corporation

2. I respectfully submit that the applicant herein has filed the above Original Application praying to direct the respondents to take appropriate action to stop illegal discharge of sewage into storm water drains in Rajamannar Salai and in Ramasamy Salai K.K.Nagar, Chennai - 78 which ultimately flows into MGR Canal and Adyar river and to clear the encroachments in the MGR Canal, K.K.Nagar, Chennai - 78 for the free flow of storm water drain into the Adyar river.

3. I respectfully submit that the MGR Canal starts from Dr.Ramaswamy Salai and ends at Pachayappan Street, Jafferkhanpet, Chennai merging in the Adyar River having a total length of 1.77 k.m. I further submit that the width of the MGR Canal defers from the starting point to the ending point and the breakage of the said Canal for two different width in mtrs is extracted below as follows;-

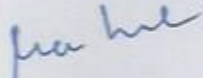
Sl.No	Length in 'm'	From	To	Width in 'm'
1	760.00	Dr.Ramasamy salai	K.K.Salai	5.00
2	1010.00	K.K.Salai	Adyar Mouth	7.50

4. I respectfully submit that the Greater Chennai Corporation had already taken action against the encroachments made in the MGR Canal at Dr.Ramaswamy Salai. After issuance of the notices as per the rules around 15 nos. of encroachments made


Regional Deputy Commissioner (Central)
Greater Chennai Corporation

in the MGR Canal at Dr.Ramaswamy Salai were removed by the officials of Greater Chennai Corporation on 23.02.2021 with the help of police protection. I further submit that the Greater Chennai Corporation has already constructed raft and wall around 1.05 k.m out of the 1.77 k.m. of the MGR Canal, to prevent the canal from further encroachment and also free flow of water.

5. I respectfully submit that every year before commencement of monsoon season the Greater Chennai Corporation is de-silting the MGR Canal using the robotic excavator to avoid overflowing/flooding in the MGR Canal. Further, the officials of Greater Chennai Corporation and officials of CMWSSB have jointly inspected the MGR Canal and connecting Storm Water Drains to identify the illegal sewer connection. Thereafter, the CMWSSB has taken steps to plug the illegal sewer connections and also rectified the damaged connections.
6. I respectfully submit that the Greater Chennai Corporation has proposed to construct a raft and wall in the remaining 717 meters of the MGR Canal and also to fence the entire stretch of MGR Canal on both side to avoid dumping of garbage/wastage into the canal. I further submit that Greater Chennai Corporation has also proposed to rise the culvert at Dr.Lakshmanaswamy Salai and Anna Main Road with a view to increase the capacity of water flow during monsoon season.


Regional Deputy Commissioner (Central)
Greater Chennai Corporation


7. I respectfully submit that the Greater Chennai Corporation has identified 6 points/locations for installation of trash barriers in the MGR Canal to arrest the floating garbage into the Adyar River and the same will be removed periodically.

Hence it is prayed that this Hon'ble Tribunal may be pleased to accept the status report and to pass suitable orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case and thus render justice.

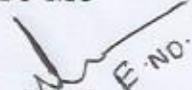


COUNSEL FOR 1ST AND 3RD RESPONDENTS

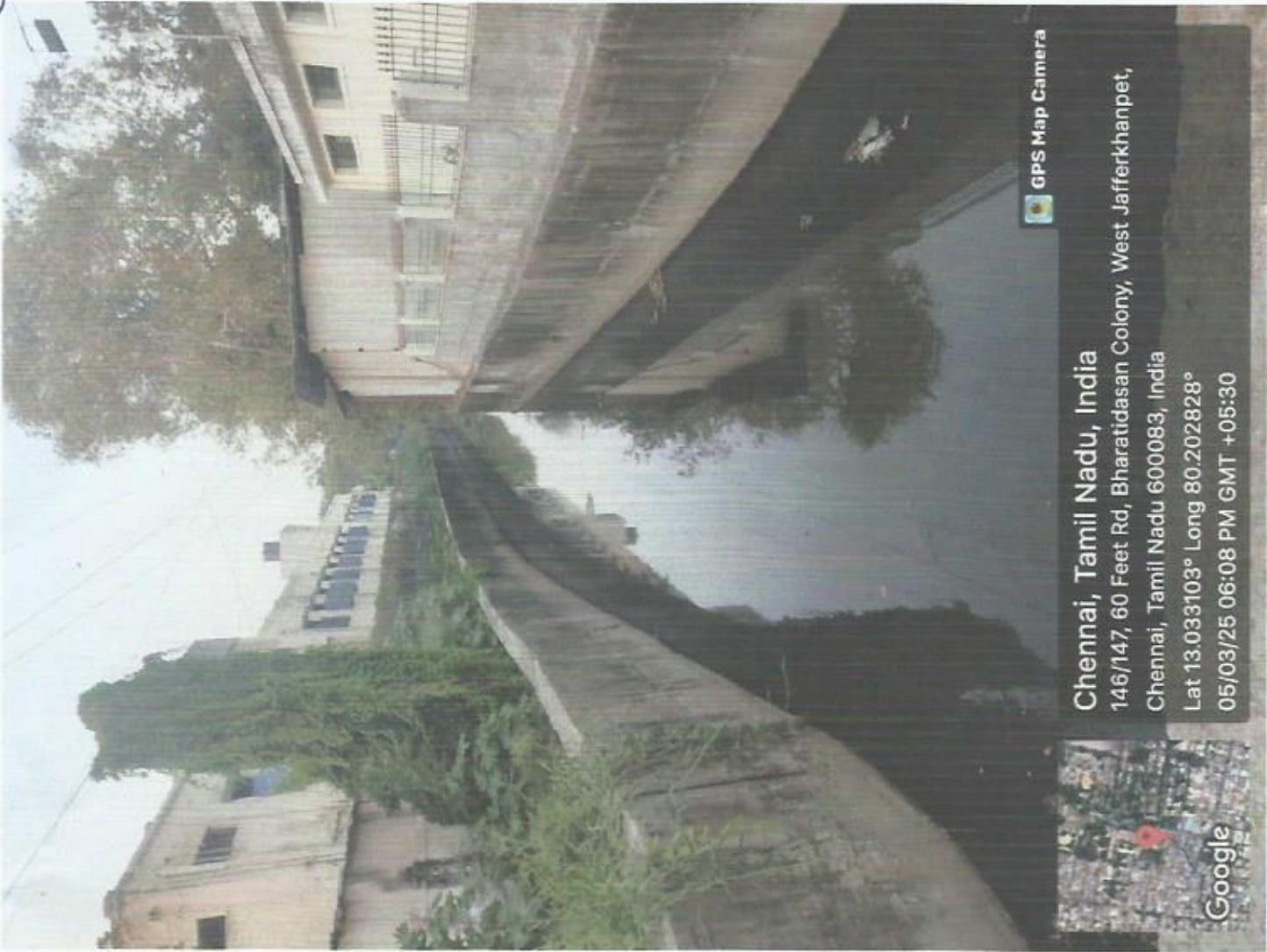
Solemnly affirmed at Chennai ()
 On this the 6th day of March 2025 ()
 And signed his name in my presence ()


 Regional Deputy Commissioner (Central)
 Greater Chennai Corporation
 Before Me

Advocate : Chennai


 E. NO. 340/96

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GPS Map Camera

Chennai, Tamil Nadu, India
146/147, 60 Feet Rd, Bharatidasan Colony, West Jafferkanpet,
Chennai, Tamil Nadu 600083, India
Lat 13.033103° Long 80.202828°
05/03/25 06:08 PM GMT +05:30



Google



GPS Map Camera

Chennai, Tamil Nadu, India
146/147, 60 Feet Rd, Bharatidasan Colony, West Jafferkanpet,
Chennai, Tamil Nadu 600083, India
Lat 13.033093° Long 80.202834°
05/03/25 06:09 PM GMT +05:30



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GPS Map Camera

Chennai, Tamil Nadu, India

4a, Ramaswamy Salai, Kannigapuram, Sector 3, Ramaswamy Salai,
Kannigapuram, Sector 3, K. K. Nagar, Chennai, Tamil Nadu 600078,
India

Lat 13.040191° Long 80.204608°



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GPS Map Camera

Chennai, Tamil Nadu, India

10, Pt Rajan Rd, Near V V Super Market, Sector 1, K. K. Nagar,
Chennai, Tamil Nadu 600078, India

Lat 13.038161° Long 80.204287°

05/03/2025 06:05 PM GMT +05:30



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BEFORE THE NATIONAL GREEN
TRIBUNAL SOUTHERN ZONE AT CHENNAI

Original Application No.311 of 2024 (SZ)

STATUS REPORT FIELD BY
THE THIRD RESPONDENT

Mr.N.R.RAMESH KANNA
COUNSEL FOR CHENNAI CORPORATION